

Declaration of Assets and Liabilities

Year 2020-21

I **RAJEEV KUMAR CHOUDHARY..** , son/daughter/wife of ..**GOPI KANT**

CHOUDHARY.... aged...**46**.... years, belonging to .. **Bihar Legislative Assembly**

Secretariat.. service and presently working as..... **Assistant** .. give herein below the

details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and

dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name- RANJEETA CHOUDHARY	Dependant-1 Name-ANANYA	Dependant-2 Name- PRIYANSHU KUMAR	Dependant-3 Etc. Name
(i)	Cash	25000	25000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVINGS- 100000/-	SAVINGS- 50000/-			
(iii)	Bonds, Debentures and Shares in companies	N/A				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-5Lacs. KVP-2Lacs.	N/A			
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELER BIKE- YAMAHA(2005) CURR. VALUE- 15000/-				
(vi)	Jewellery (give details of weight and value)	N/A	GOLD-20 gm. VALUE- 100000(a px.)			
(vii)	Other assets, such as values of	N/A				

	claims / interests					
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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N/A				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	N/A				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N/A				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on...
(a)	(i) Loans from Banks	N/A	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		

	(c) dues to departments dealing with supply of electricity	N/A	
	(d) dues to departments dealing with telephones	N/A	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N/A	
	(f) Other dues, if any	N/A	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-AOZPC4356A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- **PTS/BLA-1277**

Gender :- **M** (M/F)

Date of Birth :- **2 1 0 8 1 9 7 3** (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)

Cadre :- **Bihar Legislative Assembly Secretariat Service**
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- **MADHUBANI**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature **Rajeev Kumar Choudhary**

Name of Employee: **RAJEEV KR. CHOUDHARY**

Place: **Patna**.....

Designation: **Assistant**.....

Date: **15.02.2021**.....

Department: **Bihar Legislative Assembly, Patna**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.